

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/90/59/2024
NAME OF THE COMPANY	Marimba Auto India Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Malireddy Ramana Reddy
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	U/S 59 of IBC

ORDER

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Petitioner.

Issue notice to the ROC. **Mater is adjourned to 05.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)